

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 3(ND)2016**  
**CA. NO.**

**CORAM:**



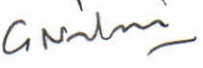

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016**

**NAME OF THE COMPANY: M/s Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt.  
Pvt. Ltd. & ors.**

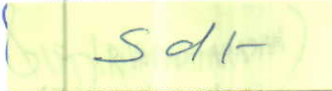
**SECTION OF THE COMPANIES ACT: 397/398**

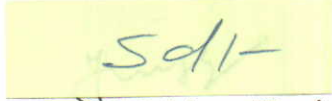
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	Gaurav Mitra	} - Adv	Respondent No.1	
2	Vivek Malik			
3	Mukul Thakur			
4.	Rashmita Roy Chowdhury	Adv	Respondent No.1	
5.	NITIN GUPTA	Adv	Respondents No. 2 to 4	
6.	ANKUR MAHINDRA	} Adv	for Petitioner	
7.	SOUBH GUPTA			
8.	MEENA AGARWAL			

**ORDER**

Learned Counsel for the parties are present. Learned counsel for the respondent No. 2 has raised the issue of jurisdiction in the matter. Since this issue goes to the root of the case, therefore, the same shall be determined at the first instance on the next date. In the meantime pleadings in the CP and other allied applications bpe also completed.

List on 21.09.2016

  
(K. Varadnarajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)